

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2617  
TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2017**

**PAY COMMISSION BENEFIT TO AIIMS EMPLOYEES**

**2617. SHRI MULLAPPALLY RAMACHANDRAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the benefit of 7th Pay Commission has not been extended to the employees of All India Institute of Medical Sciences (AIIMS);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any recommendations in this regard; and
- (d) if so, the details of decision taken?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): The Department of Expenditure, Ministry of Finance vide its OM No. 1/1/2016-E.III (A) dated 13/01/2017 has circulated guidelines relating to pay revision of employees of Quasi-Government Organizations, Autonomous organizations, Statutory Bodies etc. set up by and funded/controlled by the Central Government. The matter is under consideration of the Government.

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